

गाड़ी है जो सीमित स्थानों पर ठहरती है। यदि इस गाड़ी को गंगापुर सिटी पर ठहराया गया तो दूसरे स्थानों पर भी इसे ठहराने के लिए इसी प्रकार की मांग की जायेगी जिससे इस गाड़ी का चालन समय बढ़ जायेगा।

(ग) जी, नहीं।

रेलवे बोर्ड में प्रतिनियुक्ति पर अधिकारी

1123. श्री नबाब सिंह चौहान : क्या रेल मंत्री यह बनाने की कृपा करेंगे कि :

(क) क्या रेलवे बोर्ड में प्रतिनियुक्ति पर आये अधिकारी कब तक अपने पुराने विभागों को वापस जायेंगे;

(ख) क्या ये अधिकारी स्थायी तौर पर रेल विभाग में खपा लिये जायेंगे अथवा जिन पदों पर वे कार्य कर रहे हैं उन पदों के लिये नई नियुक्तियों की जायेंगी; और

(ग) क्या वर्तमान सरकार नियुक्तियों तथा पदोन्नतियों के बारे में भूतपूर्व सरकार जैसी ही नीतियां अपना रही है अथवा इस सम्बन्ध में कोई परिवर्तन किये गये हैं ?

रेल मंत्रालय में राज्य मंत्री (श्री शिव नारायण): (क) रेल मंत्रालय में कुछ पद ऐसे हैं जो रेलवे से भिन्न अन्य विभागों के अधिकारियों को प्रतिनियुक्ति पर लेकर, कार्य-काल के आधार पर, भरे जाते हैं। यह कार्य-काल, आम तौर पर 3 से 5 वर्ष तक का होता है। कार्यकाल समाप्त हो जाने पर, प्रतिनियुक्ति पर आये सभी अधिकारियों की सेवाएं उनके मूल विभागों के हवाले कर दी जाती हैं।

(ख) प्रतिनियुक्ति पर आये अधिकारियों को रेल विभाग में समाहित कर लेने का, अमितीर पर, प्रश्न नहीं उठता, क्योंकि

भर्ती के नियमों में इस प्रकार आये अधिकारियों को समाहित कर लेने की कोई व्यवस्था नहीं है।

(ग) जहां कहीं आवश्यक होता है, नियुक्तियां और पदोन्नतियां, कार्मिक और प्रशासनिक सुधार विभाग तथा संघ लोक सेवा आयोग के परामर्श से, समय-समय पर बनाए गए नियमों के अनुसार की जाती हैं।

#### Lack of Accommodation in Mussoorie Express

1124. SHRI JAGANNATH SHARMA: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are aware of the inconvenience caused to thousands of passengers travelling from Delhi to Kotdwara and vice-versa by the Mussoorie Express due to lack of accommodation in this train;

(b) whether it is also a fact that several representations in this regard have been received by the Government; and

(c) if so, what steps Government have taken to alleviate the sufferings faced by the passengers going and coming from Kotdwara?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) An analysis of the traffic has revealed that about 246 passengers travel daily between Delhi and Kotdwara. For these passengers there are 3 through coaches running between Delhi and Kotdwara.

(b) Yes.

(c) Introduction of a direct train between Delhi and Kotdwara is at present operationally not feasible for want of spare line capacity enroute and due to inadequate terminal facilities at Delhi and Kotdwara. Dieselisation of 41/42 Mussoorie Express in order to augment the through coaches

between Delhi and Kotdwara will be considered alongwith other similar demands as soon as adequate number of Diesel locomotives are available.

**Demand for starting a Train from Delhi to Kotdwara**

1125. SHRI JAGANNATH SHARMA: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are aware of the long standing demand of the people belonging to Pauri and Chamoli (Garhwal) districts to start a direct train from Delhi to Kotdwara and vice-versa; and

(b) if so, what steps Government have taken to ameliorate the difficulties of passengers of these districts?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) Yes.

(b) Introduction of a direct train between Delhi and Kotdwara is at present operationally not feasible for want of spare line capacity enroute and due to inadequate terminal facilities at Delhi and Kotdwara.

**Burning of Bogies of Kumaon Express**

1126. SHRI SHAMBHU NATH CHATURVEDI: Will the Minister of RAILWAYS be pleased to state:

(a) whether following the death of student at a flower show at Agra the Kumaon Express was held up at Bichpuri railway station and two bogies set on fire between the night of 12/13th February, 1978;

(b) if so, the details thereof and the damage caused;

(c) whether any police squad was travelling on the train; and

(d) whether the miscreants have been identified and arrested?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) Yes.

(b) While Kumaon Express was in motion after its scheduled stoppage at Bichpuri Railway Station at 21.55 hrs. on 12-2-1978, the alarm chain was pulled and the train was brought to a halt in front of B.S. Rajput Agricultural College, situated near the track on the east side. About 100/125 persons stated to be students of this college got down from the train and some of them went to the Guard and Engine Crew and did not allow the train to start. They created panic among the passengers who got down from the coaches. The students sprinkled petrol/kerosene oil on 2 coaches Nos. FS 3746 and FCS 3705, set fire to them and ran away. The Fire Brigade from Agra Fort reached the site and brought the fire under control. There was no loss of life nor was there any injury to any of the passengers. Only 2 coaches were involved and burnt. The loss is estimated at Rs 80,000/-. The train suffered a detention of 5.45 hrs. The Government Railway Police Agra Fort has registered a case vide crime no No 25/78 under sections - 1 and 436 IPC and 108 IRA on 13-2-1978.

(c) Two Police Constables of Government Railway Police Agra Fort were escorting the train under reference.

(d) No.

**Violation of Companies Act by Ferro Alloys Corporation**

1127. SHRI L. L. KAPOOR: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether the Ferro Alloys Corporation was found to have violated the mandatory provisions of the Companies Act subjecting them and thereby liable for prosecution;